

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

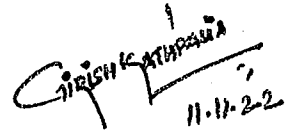
ORDER

WHEREAS disciplinary proceeding under Rule 14 of the CCS (CCA) Rules, 1965 was initiated against Sh. Kamlesh Prasad, Peon and on the conclusion of the same, a penalty of dismissal from service was imposed upon him wide order dated 20.02.2006.

WHEREAS the said Sh. Kamlesh Prasad, Ex. Peon filed a Writ Petition (Civil) No. 586/2017 titled as Kamlesh Prasad Vs. District & Session Judge, Delhi & Anr." before the Hon'ble high Court of Delhi, New Delhi. The said writ petition has been disposed of by the Honble Ms. Justice Rekha Palli vide order dated 14.09.2022 and directed that:

"16...In the light of the aforesaid, the writ petition is partly allowed by direction that the penalty of dismissal imposed on the petitioner will stand modified by that of compulsory retirement. The respondents will release all the terminal benefits of the petitioner within a period of three months by treating him as having been compulsory retired from service with effect from 20.02.2006 i.e., the date of his dismissal from service.

Now, in compliance of the aforesaid Order dated 14.09.2022 of the Hon'ble High Court, the penalty imposed on Sh. Kamlesh Prasad, Ex. Peon is modified from dismissal from service to Compulsory Retirement w.e.f. 20.02.2006 i.e. the date of his dismissal from service. He shall be entitled for all the terminal benefits.


11.11.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DELHI.

No. 24962-969 /PF/Admn.III/2022

Dated, Delhi the 11 NOV 2022

Copy forwarded for information and necessary action to:-

1. The DDO/Assistant Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi along with copy of order dated 14.09.2022 passed by Hon'ble High Court of Delhi, New Delhi.
2. The Dealing Assistants, Seniority & Promotion, Admn-III, - along with copy of order dated 14.09.2022 passed by Hon'ble High Court of Delhi, New Delhi.
3. Sh. Kamlesh Prasad, Orderly S/o Sh. Dwarika Pd. R/o C-2/936, Gali No.14, Sade Char Pusta, Sonia Vihar, Karawal Nagar, Delhi -110094 along with copy of order dated 14.09.2022 passed by Hon'ble High Court of Delhi, New Delhi.
4. The Web-Site Committee, Tis Hazari Courts, Delhi.
5. Recruitment Cell, Tis Hazari Courts, Delhi.


11.11.22

(ANJU BALA)
Branch Incharge,
Admn. Branch - III
O/o Principal District & Sessions Judge (HQs.) Delhi.

Fig. 15

Fig. 16